## **CENTRAL ELECTRICITY REGULATORY COMMISSION**

6th, 7th & 8th Floors, Tower B, World Trade Centre, Nauroji Nagar, New Delhi- 110029 Ph: 011-26189709 Fax: 011-20904365

## Petition No.: 210/TT/2024

Date: 7.5.2025

То

Shri Moh. Mohsin Senior General Manager (Commercial), Power Grid Corporation of India Limited, Saudamini, Plot No. 2 Sector-29, Gurgaon-122001

Subject:- Petition for determination of transmission tariff for determination of Transmission Tariff from DOCO to 31-03-2024 for Transmission Asset under "Transmission System for Power evacuation from ARUN-3 (900MW) HEP, NEPAL of M/s SAPDC – Indian Portion" in Eastern Region.

## Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 26.5.2025: -

## 2019-24 Period

a) Provide English translation of the following pages submitted in the instant Petition:

93, 94, 95, 98, 100, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 122, 124, 125, 126, 127, 128, 129, 130, 131, 141, 142, 143, 153, 154, 157, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169

b) Provide legible copies of the following pages submitted in the instant Petition:
96, 100, 121, 139, 140, 144

- 2. Confirm whether there is no further additional information required to be submitted by the Petitioner.
- 3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.
- 4. In case the above said information is not filed within the specified date, the petition shall be disposed based on the information already on record.

Yours faithfully,

Sd/-(Kamal Kishor) Deputy Chief (Law)